

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-79/2020

Ronny Jana@ Rani Jana

...Applicant.

Vs

State of Goa.

...Respondents.

Shri R. Menezes and Ms. G. Almeida, Advocates for the Applicant.
Shri M. Amonkar, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:15th December 2020.

P.C.

Post the matter on 16.12.2020.

DAMA SESHADRI NAIDU, J.

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